

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/60/ (IB)/2017

**NAME OF THE PETITIONER(S)** : VIPUL MEHTA

**NAME OF THE RESPONDENT(S)** : ROYAL SPLENDOUR DEVELOPERS PVT LTD

**UNDER SECTION** : 433(e) (f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. A. Aridas

counsel for  
petitioner

A. Aridas  
9445402094.

**ORDER**

Mr.A.Aridas, Counsel for petitioner present. He prays a day's time for submissions.  
At request, time is enlarged. Put up on **02.06.2017 at 02.30. P.M.**

  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

  
(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))